

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2357
ANSWERED ON 09.08.2023

OUTSTANDING PAYMENTS UNDER MGNREGS

2357 SMT. JEBI MATHER HISHAM:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) State-wise data on payments under MGNREGS that are outstanding until April 2023;
- (b) reason for outstanding payment;
- (c) by when the dues will be paid;
- (d) whether it is intended to bring down number of working days under MGNREGS in the wake of the allocation for the scheme being cut down;
- (e) if so, by how many days will the working days be brought down; and
- (f) whether Government has considered amending the MGNREGA Act 2005 to change the contribution of funds from 100 per cent by Government to a 60-40 split between Centre and States, details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) to (c): The funds are released under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) based on the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act and guidelines. As per guidelines, the first installment of the first tranche is released in the first half of April after adjusting unspent balance available with the States and considering pending liabilities of the States if any.

There is no payment for wage component due to the States from the Central Government under Mahatma Gandhi NREGS until April 2023 except the State of West Bengal.

Funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) to the State of West Bengal have been stopped since 09th March, 2022 as per provisions under Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.

(d): No, Sir.

(e): Does not arise.

(f): No, Sir.
